

(10)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/846/ (IB)/2018  
NAME OF THE PETITIONER(S) : VISA DRUGS PHARMACEUTICALS PVT LTD  
NAME OF THE RESPONDENT(S) : TAMILNADU MEDICAL SERVICE CORPORATION LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION BY WHOM

① DEV ISHWAR-J Counsel for Respondent J [Signature]  
For M/s. Shivakumar &  
Suresh

**ORDER**

Matter is called. No representation on behalf of the Applicant. Counsel for the Respondent present. He has submitted a report of Real Time Gross Settlement (RTGS) dated 17.08.2018 which indicates that an amount of Rs. 41,61,743/- has been paid to the Petitioner on 18.08.2018. Therefore, the matter is adjourned for the presence of the Petitioner failing which, an appropriate order will be passed on the next date of hearing. Put up on **05.09.2018 at 10.30 A.M.**

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**(CH. MOHD. SHARIEF TARIQ)**  
MEMBER (JUDICIAL)